

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीयकंपनीविधिअधिकरण**  
**CUTTACK BENCH**  
**कटकखंडपीठ**

**ORDER OF THE HEARING ON 12<sup>th</sup> February, 2024, 10:30 A.M.**

CP (IB) No. 40/CB/2023, IVN. Pet. No. 6/CB/2023, MA (IB) No. 1/CB/2024

**Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**

**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	SMS Asia Pvt. Ltd.
Under Section	10 IBC

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Mr. Saswat Kr. Acharya, Adv.  
 Mr. S. Pholgu, Adv.  
 Mr. Abhijeet Agarwal, Adv.  
 Ms. Jagruti Sahoo, Adv.  
 Mr. Subham Agarwal, Adv.  
 Mr. Jaish Joshi, Adv.  
 Mr. Gaurav Khanna, Adv.  
 Mr. Venugopal Mahapatra, Adv. } IVN6  
 Mr. Gautam Burnwal, Adv. } MA1  
 Ms. Aishwarya Ray, Adv.  
 Mr. Sachin Sahoo, Adv.

For Respondent (s)

Mr. Saswat Kr. Acharya, Adv.  
 Mr. S. Pholgu, Adv.  
 Mr. Abhijeet Agarwal, Adv. } IVN6  
 Ms. Jagruti Sahoo, Adv. } MA1  
 Mr. Subham Agarwal, Adv.  
 Mr. Jaish Joshi, Adv.  
 Mr. Sumant Nayak, Adv.  
 Mr. Tushar Srivastava, Adv.

**ORDER**

Ld. counsel Mr. Gourav Khanna appeared for the petitioner. Ld. counsel Mr. S.K. Acharya appeared for the respondent. Due to paucity of time, matter could not be heard. List the matter on 20.02.2024.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**